

Shri Punnoose : May I know whether it is the policy of the Government not to approach non-official bodies who are vigorously working for the development of these systems of medicine?

Shrimati Chandrasekhar : They have been associated with other committees, but this Committee of Ministers was appointed by the Central Council to go into the question of formulating policy.

Shri M. L. Dwivedi : May I know the terms of reference of this committee?

Shrimati Chandrasekhar : The terms of reference of the committee are as follows:

- (i) to survey the existing facilities of teaching in ayurvedic, unani and homoeopathic systems of medicine;
- (ii) to recommend specific measures to be taken to improve facilities for training and to establish uniform standards of education in these systems; and
- (iii) to make suggestions for the regulation of practice of these systems of medicine, including particularly the desirability of State control.

Shri Dhulekar : May I know what steps have been taken to implement the recommendations of this committee which met at Rajkot?

Shrimati Chandrasekhar : This committee was constituted last year when the Council met at Trivandrum. This committee has not yet submitted the report, as soon as they submit the report steps will be taken to consider it.

Shri Ramachandra Reddi : May I know whether any or all of these Ministers are doctors, *hakims* or *vaids*?

Shrimati Chandrasekhar : They are not doctors, *hakims* or *vaids*, but they are protagonists of these systems of medicine.

Shri Dhulekar : May I know if the Government have formulated any scheme for the development of the ayurvedic system of medicine in the second Five Year Plan and if so, will they lay it on the table of the House?

Shrimati Chandrasekhar : Yes; we have evolved a scheme and the hon. Member is aware of that also.

Wagons

*1212. **Shri Bhagwat Jha Azad :** Will the Minister of Railways be pleased to state:

(a) the number of firms is in India which are supplying goods wagons to the Indian Railways;

(b) whether these firms are capable of supplying several types of wagons; and

(c) the potential capacity of indigenous production of wagons in the rolling stock programme for 1956-57?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) and (b). There are at present 8 firms which are supplying goods wagons to the Indian Railways and most of these firms are capable of supplying several types of wagons.

(c) About 15,000 to 16,000.

Shri Bhagwat Jha Azad : What percentage of our demand is being met by these firms at present?

Shri Alagesan : I should say almost all the demands for the ordinary covered and open wagons are met by these firms. Only some special types of wagons, we go in for import. That also because we do not want to disturb the existing capacity for the manufacture of ordinary wagons.

Shri Bhagwat Jha Azad : I would like to know the reverse. What percentage of our demands is at present being met by imports from outside?

Shri Alagesan : Whatever is it, it is the same question. The hon. Member is evidently anxious that most of our demands should be met by indigenous manufacture. I want to say that that is the position.

Shri A. M. Thomas : May I enquire whether the Railway Ministry has placed any proposal before the Planning Commission to have a State enterprise for the manufacture of wagons, and if so, what will be its capacity?

Shri Alagesan : It is our intention to tap the private sector for the manufacture of wagons. There is, at present, a committee going into this matter, for finding out the idle capacity and also inducing the manufacturers to supply such articles as are needed by the Railways. It is not our intention to set up any Government-owned factory for this purpose.

Shri Sarangadhar Das : How many of these firms manufacturing wagons are Indian and how many are European? May I know if the Indian firms are well equipped for the manufacture of complete wagons?

Shri Alagesan : At present orders have been placed on eight firms. My information is that even the firms that bear old names, which were once owned by non-Indians, are at present owned by Indians.

Shri M. L. Dwivedi : In view of the shortage of wagons, may I know whether the Government are running any factory at Government level to manufacture wagons, and if so, what percentage of our demand is being manufactured at Government level and what percentage at the private level?

Mr. Deputy Speaker : He has already answered that there is no such thing.

Shri Radhelal Vyas : May I know whether it is a fact that the Hindustan Shipyards at Vizagapatam has requested the railway authorities to place an order for the manufacture of wagons with them, and if so, what action has been taken?

Shri Alagesan : The Hindustan Shipyards, as the House knows, manufactures ships. It does not go in for the manufacture of railway wagons.

Shri Radhelal Vyas : It does.

Shri Bhagwat Jha Azad : How do the prices of these wagons supplied by the Indian firms compare with the prices of those imported?

Shri Alagesan : I do not have the comparative prices. If the hon. Member gives separate notice, I can furnish the prices.

Minimum Wages

*1214. **Dr. Satyawadi :** Will the Minister of Labour be pleased to lay on the Table of the House a statement showing the work done by the Advisory Committee set up by the Central Government for the revision of minimum rates of wages in the Central undertakings?

The Deputy Minister of Labour (Shri Abid Ali) : A statement giving the information is laid on the Table of the Lok Sabha. [See Appendix VII, annexure No. 14].

डा० सत्यवादी : क्या मैं जान सकता हूँ कि फिरोज़पुर, जालंधर और ग्रम्बाला के कैंटोनमेंट्स बोर्ड्स जोकि पंजाब की हद्द में बाक्या हैं, वहाँ पर काम करने वाले चौथे दर्जे के मुलाजमीन की तनखाह पर भी इस कमेटी ने गौर किया है, क्योंकि इन मकामात पर म्युनिसिपल कमेटी के मुलाजमीन को बोर्ड के मुलाजमीन से ज्यादा तनखाह मिलती है ?

श्री आबिद अली : यह सवाल तो उन के सम्बन्ध में था जिन का कि बेतन इस कमेटी ने बदला है। जो सवाल माननीय सदस्य ने पूछा है उस के बारे में अगर वह दूसरा सवाल पेश करें तो मैं जवाब दे दूंगा।

Dr. Rama Rao : The statement gives the names of the employments and their addresses. May I know the recommendations of this Committee regarding the tannery workers in Kanpur and the road construction workers in Mysore?

Shri Abid Ali : That would be placed on the Table of the House if the hon. Member gives notice.

Dr. Rama Rao : I seek your guidance, Sir. The question is about the work done by this Committee. The statement laid on the Table of the House gives the names of the organisations and the address.

But the main subject of the recommendations concern the revision of minimum rates of wages. What recommendations they have given is not mentioned in the statement. My question is about the recommendations regarding the revision of minimum wages.

Shri Abid Ali : The main question is about revision. Details of which item does the hon. Member want?

Mr. Deputy-Speaker : Does the statement contain the work done by the Advisory Committee in regard to the revision of minimum rates of wages in the Central undertakings?

Shri Abid Ali : With regard to every one, then, I will place on the Table of the House another statement. It will be a long statement, Sir.

Mr. Deputy Speaker : Relating to all the work that has been done.

Dr. Rama Rao : I would request you to look into the...

The Minister of Labour (Shri Khan-dubhai Desai) : What is the question I would like to know?

Mr. Deputy-Speaker : If that contains only some items and not the whole work that has been done by the committee in regard to revision of wages, the hon. Minister promises to lay a detailed statement in regard to that.

Dr. Rama Rao : May I know the recommendations regarding the tannery works at Kanpur?

Shri Abid Ali : The item is not noticed there.